GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3784 ANSWERED ON:25.08.2011 WATER RESOURCE MANAGEMENT Shanayas Shri M. I.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is considering to encourage private sector participation in planning, development and management of water resources projects in the country;
- (b) if so, whether any feasibility study has been conducted by the Government regarding the costs of such participatory efforts; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The National Water Policy 2002, adopted by the National Water Resources Council, inter-alia stipulates with regard to private sector participation in planning, development and management of water resources projects in the country as under:- 'Private sector participation should be encouraged in planning, development and management of water resources projects for divers uses, wherever feasible. Private sector participation may help in introducing innovative ideas, generating financial resources and introducing corporate management and improving service efficiency and accountability to users. Depending upon the specific situations, various combinations of private sector participation, in building, owning, operating, leasing and transferring of water resources facilities, may be considered'.
- (b) & (c) Water being a State subject, the State Governments take necessary action with regard to private sector participation in planning, development and management of water resources projects in their respective States.